

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 02.11.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 3487/11	KASHIBAI K BHANDARI AND 3 ORS Vs MANJULA P BHANDARI AND 7 ORS	ATUL S TUNGARE AND MANDAR S SOMAN	S.CT. H.CT. time bound
2	Suit 2380/19	Mrs. Suman Ramesh Dalvi Vs M/s. Shree Swami Samarth Developers	SUI GENERIS	Framing Issues
3	Suit 4125/11 NM 2653/19 NM 1070/19	SHAILESH GULAB ADVANI AND 3 ORS Vs TARMINDER SINGH KHURANA AND 4 ORS	CHARANJEET CHANDERPAL MS DURAIYA S RETIWAL MISS DHARINI N NAGDA 1 TO 5	NM hearing
4	Suit 4791/11 NM 616/20 NM 1898/19	VILAS K BASUTKAR Vs PRAKASH K BASUTKAR AND 2 ORS	DHANANJAY C PATHAK	NM hearing
5	Suit 9812/89 NM 4007/19 NM 1395/18	SUNIL CHETAN THADANI AND ORS Vs HARESH CHETAN THADAHANI AND ANR	RANJIT AND CO	NM hearing
6	Suit 2776/14 NM 3883/14 NM 3092/18	RAMESH KUMAR S-O SHANKARLAL SIRSALEWALA Vs GHANSHYAM S-O SHANKARLALA SIRSALEWALA	ASHOK M. SARAOGI	NM hearing
7	Suit 1538/16 NM 2029/16	Vijayprakash Chandrarao Sawant Vs 1.Amog Gajanan Sawant 2.Shivaraj Gajanan Sawant 3.Smita Gajanan Sawant	Ajit S.Karwande	NM hearing
8	Suit 1995/16 NM 4028/16 CC 22/17	Shri. Motiram Ganpat Mokal Vs 1.Hariram Ramchandra Patil 2.Jitendra Hariram Patil 3.Harshad Hariram Patil	Harish Joshi and Co.	NM hearing

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADHDAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 03.11.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 4839/10 NM 562/20	SUNDER N KRIPLANI Vs VEENU R HIRANANDANI AND ANR	CHARANJEET CHANDERPAL DENZIL D MELLO 1 AND 2	Supreme/High Court Expedited
2	Suit 5153/12	MR. PUSHKAR KULKARNI Vs EFKON INDIA PVT LTD	MS SUVARNA JOSHI	Arguments
3	Suit 799/13	EFKON INDIA PVT LTD Vs MR. PUSHKAR KULKARNI	CHAMBERS OF JAVED GAYA	Argument P.H.
4	Suit 2517/12 NM 4398/17 CS 2080/17	DARSHANA S APTE Vs VASUDHA VASANT LIMAYE AND 4 ORS	AMOD S TILAK	NM hearing
5	Suit 4377/08 NM 1287/20	JYOTI H SHAHANI AND 14 ORS Vs M S JIMIT ENTERPRISES LIMITED AND 15 OTHERS	A P REGE M SWADIA GHANDY AND CO 4, 5	NM hearing
6	Suit 4572/08 NM 3642/17	ANURADHA BALKRISHNA KOYANDE Vs VINOD VISHNU PORE AND 4 ORS	M S PANDEY AND CO , NITIN MULYE 4	NM hearing
7	Suit 4713/11 NM 3401/18 NM 2108/13 NM 1176/15 CS 285/18	MURLIDHAR R KOWLI AND GANGADHAR R, KOWLI Vs SUMAN O KUKREJA AND 4 ORS	MARAVOOR WAMORKAR AND CO M S THAKORE JARIWALA AND ASSOCIATES 1	NM hearing
8	Suit 7343/06 NM 3959/17 NM 4443/18	SUDHA RAGHUVIR SUPTA AND Vs M S GEMINI DEVELOPERS ENGINEERS AND CONTRACTORS AND ORS	A M RAJABALLY ORS S C JAIN 5	NM hearing
9	Suit 8266/84 NM 4200/17 CS 1448/17 CS 1339/18	M S OMPRAKASH AND CO A SOLE PROPRIETOR CONCERN Vs MURLIDHAR R KOWLI AND ORS	DSK LEGAL S M SHETTIGAR 1,2,4 AND 5 – U OBJ	NM hearing

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 04.11.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 9480/93	NATIONAL TEXTILE CORPN Vs ARVIND SINGH SETHI AND ORS	MR JOSEPH FERNANDES 1ST COURT RECEIVER	Arguments
2	Suit 9803/91	SMT LAXMI EKNATH SAWANT AND ANR Vs SHRI SHANTARAM BHIWA SAWANT	S A SAWANT H V KODE 1ST COURT RECEIVER	Arguments
3	Suit 6467/06 NM 41/18 CS 1580/19	Vijay thakkar Vs ramakaran khurmuri yadav and ors	L J LAW DHANESH R SHAH 1	NM hearing
4	Suit 9726/90 NM 3415/19	MRS SHAKUNTALA HIMANCHAL SINGH SENGAR Vs MRS PRABHAVATI DEVI RAMSINGH THAKUR AND ORS	P S GIDWANI H S SHREEPAD MURTHY 1	NM hearing
5	Suit 8363/96 NM 4542/19	Vinay Amin and Ors. Vs Ms. Sajawat Consultants Bombay Pvt. Ltd.	H.S. Shreepad Murthy	NM hearing
6	Suit 2007/15 NM 3766/15	Rajesh Yashwant Nipane Vs 1.Abhita Ketan Chaudhari 2.Ketan Arvind Chaudhari 3.Yashodha Yashwant Nipane	Ms Kobnak and Associates	NM hearing
7	Suit 2956/15 NM 3062/16	1.Mr. Jehangir Ardeshir Rabadi 2.Mr. Sam Jehanbay Daruwala 3.Mr. Naozer Rusi Wankadiya Vs 1.Mr.Abbas Shabbir Kachwala 2.Mr. Sikander Mohamadi Kachwala 3.Mrs. Shirin Sikandar Kachwala	Mehrwan K. Farshed	NM hearing
8	Suit 1347/16 NM 4864/16	Bala Balaji Kale Vs 1.Jayashree Arvind Joshi 2.Pushpaben Fulshankar Joshi 3.Asha Yenis Joshi	S.S. Redekar	NM hearing
9	Suit 2581/16 NM 4532/16	1.Mrs. Manjulaben Wd/o. Haridas Mapara 2.Mr. Ranjit S/o. Haridas Mapara 3. Ashok S/o.Haridas Mapara Vs 1.Mr. Lalit Jain 2.Mr. Vijay Shantilal Jain	Mr. Ashok M. Saraogi	NM hearing

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 05.11.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 8253/96	Jagdish Umeshchandra Joshi Vs Dr.Narendra Umeshchandra Josh	Girish B. Kedia	S.CT. H.CT. time bound
2	Suit 222/88	MRIDULLA JYOTI RAO Vs T V JOSHI AND ORS	M P NARAYANSWAMY R R NAGDA	S.CT. H.CT. time bound
3	Suit 3649/13 NM 3546/14 NM 4562/18	REGENCY WOOD PRODUCTS AND ORS Vs MR. VINOD RANCHODDAS POPAT AND ANR	UDAYAN S JAIN	NM hearing
4	Suit 1750/14 NM 1537/19	SUSHILA MURLIDHAR MIRKE Vs 1.ANKUR RELATORS 2. VISHWASHANTI SHAHAKARI GRIHANIRMAN SANSTHA	C.B.YADAV	NM hearing
5	Suit 1794/15 NM 2943/15	1.Smt.Krishnabai Vasudeo Ghate 2.Parag Vasudeo Ghate 3.Smt.Narmata Vasudeo Ghate 4.Paresh V. Ghate Vs 1.Harish Vithal Koli 2. Shantaram Vithal Koli 3.Smt.Yojana Narayan Koli 4.Smt.Charuta Shekar Patil	Mrs. Alka Sunil Chudji	NM hearing
6	Suit 2213/15 NM 459/16 NM 3756/15 NM 458/16	1.Dilruba Jamshid Jamshedian 2.Rustom Jamshed Jamsheedian Vs Gulrokh Ardeshiri	Suneel D. Mogre	NM hearing
7	Suit 2214/15 NM 3757/15	1.Mr. Firoze Faredoon Kermanian 2.Mrs.Hadokht Faredoon Kermanian 3.Mr.Sharukh Faredoon Kermanian Vs Gulrokh Ardeshiri	Suneel D. Mogre	NM hearing
8	Suit 4804/11 NM 1463/20 NM 3406/17 CS 575/20	SAYED MOHD RAFI S O SAYED AMIR AND ANR Vs MEHRUNNISA SAYED AMIR S O SAYED AMIR AND 5 ORS	IMTIAZ A RAIBAKKER M S KADU 1 TO 6	NM reply rejoinder
9	Suit 4608/13 CS 424/19 NM 4797/16 NM 1061/17 NM 4736/16	MR. KIRAN VASANT DIGHE Vs RITESH THAKKAR AND ORS	A.G. REVANKAR AND CO.	CS hearing

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CIVIL CAUSE LIST DATED 06.11.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 4165/2009	VIRENDRA C DOSHI AND ANR Vs JAYESH C DOSHI AND ANR	SHARATH PAI	S.CT.H.CT. TIME BOUND
2	Suit 1103/18	Mr. Subhash Motilal Ladda Vs 1. Mr. Surendrabahadur Amardhwaj Singh 2. Asha Digvijay Singh	Jagdish S. Singh	Framing issues
3	Suit 2486/10 NM 4972/15 NM 1313/19	MUSHARAF FAYYAZ HUSSAIN SAYED Vs MRS. ZAHIDABI MUZAFFAR SAYYED	LEGAL INDIA SANA YUSUF BAUGWALA AND ROHIT PAWASKAR-D-1	NM hearing
4	Suit 2918/10 NM 444/14	ANAND AILDAS CHOITHANI Vs SITABAI H CHOITHANI AND 3 ORS	ASHOK PROHIT AND CO U OBJ C S PATIL 1 TO 4	NM hearing
5	Suit 3599/08 NM 405/16 CS 2326/19	SURESH RAGHUNATHDAS SAIGAL Vs RAMESH RAGHUNATHDAS SAIGAL AND 4 ORS	YATIN RASIKLAL SHAH M S JHANGIANI NARULA AND ASS 2 TO 4	NM hearing
6	Suit 5019/07 NM 4487/18	SURESH GOVINDJI MANEK Vs DEVJI NARANJI THACKER AND 2 ORS	SUDHAKAR G LAKHANI BHAARAT JOSHI FOR DEF NO 1	NM hearing
7	Suit 7437/80 NM 4330/17	M S RAJENDRA TRADING CO Vs M S S P BUILDERS	ASWHIN ANKHAD AND ASSOCIATES R D SETHNA AND CO	NM arguments P.H.
8	Suit 3199/09 CS 2029/16	LOOKMANJI MITHAIWALA PVT LTD Vs PARVEZ KHODIYAR RAISI AND ANR	PREM S GIDWANI L J LAW 1	CS hearing

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CIVIL CAUSE LIST DATED 07.11.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 457/18	1. Smt. Vijayshree Mohanrao Sawant 2. Shri. Prathamesh Mohanrao Sawant Vs Shri. Pandurang Narayan Pavaskar	Deven A. Jogdeo	Arguments
2	Suit 2381/16 NM 3735/19	Shri. Sanjay Dhaniram Pal Vs Shri. Anganu Binda Pal	Shri. J.N. Dubey	NM hearing
3	Suit 2649/16 NM 4554/18	Mr. Rasiklal Popatlal Shah Vs 1.Mr. Husaini Gulam Abbas Tinwala 2.Mr. Firoz Gulam Abbas Tinwala 3.Mr. Shabbir Gulam Abbas Tinwala	M/s. Legal Point	NM hearing
4	Suit 2511/17 NM 4777/18 NM 2771/18 CS 2271/18	Mr. Maninder Singh Banwait Vs 1.Ajit Singh Gardara Singh Banwait 2.Ikval Singh Banwait 3.Mrs.Jaspreet Wife of Ikval Singh Banwait	K. P. Tiwari and Co.	NM hearing
5	Suit 90/18 NM 3942/19 NM 67/20	1. Shardaben Purshottam Patel 2. Priyesh Purshottam Patel Vs Ashok Manibhai Patel	Vaid and Associates	NM hearing
6	Suit 2168/19 NM 2909/19 CS 1593/19	Bachhubhai Devshi Furiya Vs New Dariya Mahal CHS Ltd.	Shri. Jitendra B. Mishra / Smt. Nilu J. Mishra / Shri. Abhishek R. Mishra	NM hearing
7	Suit 2279/16 NM 3829/16 NM 1402/19	1.Mrs.Shantabai Maruti Durge 2.Mr.Tulsiram Maruti Durge Vs 1.Mrs. Urmila Suresh Durge 2.Ashwin Suresh Durge 3.Mrs. Pooja Ashiwn Durge	Shri Ditendra Mishra	NM reply rejoinder
8	Suit 1151/17 CS 1177/19	Dr. Panna Bharat Ruparel Vs 1.Mrs Manjula Mulji Ruparel 2. Mr Haresh Mulji Ruparel	Jaydev Trivedi	CS hearing
9	Suit 2166/19 CS 1581/19 NM 2907/19	Manoj Prabhudas Darji Vs New Dariya Mahal CHS Ltd.	Shri. Jitendra B. Mishra and Smt. Nilu J. Mishra	CS reply